GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. †*197

TO BE ANSWERED ON THE 31ST JULY, 2018 /SHRAVANA 9, 1940 (SAKA)

INFILTRATORS FROM BANGLADESH

†*197. SHRI RAKESH SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of infiltrators from Bangladesh have intruded into the North-Eastern States of the country and if so, the details thereof;
- (b) whether these infiltrators have also managed to get illegal identity cards and if so, the details thereof;
- (c) whether demography of the region has changed due to these infiltrators;
- (d) if so, the details thereof, State-wise; and
- (e) the steps taken by the Government to check the influx of these infiltrators and deport such infiltrators?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. *197 FOR 31st JULY, 2018 REGARDING INFILTRATORS FROM BANGLADESH

- Illegal migrants enter into the country without valid travel (a) to (e): documents in clandestine and surreptitious manner. Therefore, it is not possible to have an accurate estimate of such illegal migrants including Bangladeshi immigrants living in the country. Certain instances of some illegal immigrants having obtained identity cards fraudulently have been reported. Since this matter is within the purview of the State Governments/Union Territory Administrations, such details, State-wise are not centrally maintained. Deportation of illegally staying foreign nationals, including Bangladeshi nationals, is a continuous process. Central Government is vested with power to deport a foreign national under section 3(2)(c) of the Foreigners Act, 1946. These powers to identify and deport illegally staying foreign nationals have also been delegated to the State Governments/Union Territory Administrations and the Bureau of Immigration. Other initiatives taken by the Government to check the influx of illegal immigrants are:-
- (i) Effective domination of border by carrying out round the clock surveillance of the borders by the BSF.
- (ii) Construction of border fencing, roads and floodlighting.

- (iii) Setting up of more Border Out Posts (BOPs) along the Indo-Bangladesh border to reduce the inter BOP distance for effective border domination.
- (iv) Induction of hi-tech surveillance equipment including night navigation devices.
